

**Residential Accommodation for Staff of Parliamentary Parties**

1036. SHRI A. BALA PAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the existing facilities for providing Government residential accommodation to staff working in the offices of the Parliamentary Parties and Groups;

(b) the criteria laid down for providing such accommodation; and

(c) whether Government propose to liberalise such facilities?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Generally Government residential accommodation is made available to the staff of the recognised political parties in Parliament to the extent of 33 1/3 per cent of their total strength. However, political parties in Parliament having a strength of less than 50 members but recognised by the Speaker are allotted one set of rooms in Vithal Bhai Patel House. Normally, allotment made to them is a double suite or 2 single suites. Garages/servants quarters are also allotted on demand subject to availability.

(c) There is no such proposal.

**Casual Labour working in Forest Department of Andaman and Nicobar Islands**

1038. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of Casual Mazdoors working in the Forest Department under Andaman and Nicobar Administration and how long they have been working giving yearwise break-up separately; and

(b) whether there is any proposal to bring them under regular scale of pay and if so, when?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The information is being collected and the same will be laid on the Table of the Sabha.

**Extension of Dairy Development under Operation Flood to Kerala**

1039. SHRI VAYALAR RAVI:

SHRI RAMACHANDRA KADNAPPALLI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government have decided to extend the dairy development programme under the 'Operation Flood Phase II' to the State of Kerala; and

(b) if so, the main features of the scheme and progress made in its implementation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A proposal for implementation of a Project for Milk Production and Marketing in Kerala is under consideration.

(b) The main features of the scheme are as under:—

(i) Establishment of a feeder balancing dairy in a suitable location.

(ii) Expansion of existing Ernakulam Dairy Plant.

(iii) Programme for stimulating milk production through provision of improved inputs such as feed and fodder, artificial insemination and health facilities for the animals.

(iv) Programme for organisation of rural milk producers into co-operative societies for assuring a more remunerative price for the milk.

The State Government has been requested for early preparation of project feasibility report.

### Time Capsule

1040. SHRI HARI VISHNU KAMATH: Will the Minister of EDUCATION AND SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 149 on 6th April 1977 regarding Time Capsule and state:

(a) whether Government have finalized course of action regarding unearthing of the Time Capsule embedded in the earth near Red Fort, Delhi some three years ago; and

(b) if so, the pattern and details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The matter is under consideration.

विक्रमशिला विश्वविद्यालय के खण्डहरों की खुदाई

1041. डा० रामजी सिंह : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि केन्द्र सरकार विक्रमशिला विश्वविद्यालय के खण्डहरों की खुदाई के लिए क्या कार्यवाही कर रही है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्दर) : इस स्थल पर भारतीय पुरातत्व सर्वेक्षण बड़े पैमाने पर 1971-72 से खुदाई करा रहा है, जिसके फलस्वरूप प्राचीन-नवमी ईसा शताब्दी के मंदिर को चारों ओर से घेरे हुए एक विशाल बिहार प्रकट हुआ है।

गावों में पेय जल की व्यवस्था

1042. डा० लक्ष्मीनारायण पांडेय : श्री उपसेन :

क्या निर्माण और आवास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में हजारों गावों में आज भी पीने का पानी उपलब्ध नहीं है ;

(ख) ऐसे गावों की संख्या कितनी है ;

(ग) क्या पांचवीं पंचवर्षीय योजना के दौरान इन सभी गावों में पीने के पानी की व्यवस्था कराना संभव होगा; और

(घ) यदि हां, तो इस प्रयोजन हेतु क्या कार्यवाही करने का विचार है ?

निर्माण और आवास तथा पूति और पुनर्वास मंत्री (श्री मिकन्दर बख्त) :

(क) और (ख) लगभग 1,13,000 ग्राम हैं जिनमें पेक्षि फासले अर्थात् 1.6 किलोमीटर के अन्दर कोई पेयजल स्रोत नहीं है अथवा कोई पानी की सप्लाई नहीं है जिसे पीने के लिए सुरक्षित समझा जाए।

(ग) और (घ) ग्रामीण जल पूति को "न्यूनतम आवश्यकता कार्यक्रम" में शामिल किया गया है जो पांचवीं पंचवर्षीय योजना के राज्यक्षेत्र में है। राज्य सरकारें संसाधनों की उपलब्धता के अनुसार अधिक से अधिक ग्रामों को सुरक्षित पेय जल प्रदान करने के लिए कदम उठा रही है।

केन्द्र ने राज्य क्षेत्र में योजना नियतन के अतिरिक्त समस्याग्रस्त ग्रामों में जल की आवश्यकता की समस्या के हल करने के लिए केन्द्रीय क्षेत्र में एक योजना प्रारम्भ की है।